

Read	Hon'ble High Court Letter No. Insp-I/9/2021 dated 29.01.2021, regarding regular physical functioning of all Sub-ordinate Courts from 01.02.2021.
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O.No. Adm/B-23/837 /2021

As per directions given by the Hon'ble High Court vide letter under reference No.1, the undersigned pleased to pass the following order with effect from 01.02.2021 :-

ORDER

- 1) In Judicial District Solapur, all Courts shall start regular physical functioning, with effect from 01.02.2021, in the same manner which was in vogue pre-pandemic.
- 2) The earlier approved disposal norms shall be applicable 100%, from 01.02.2021.
- 3) To avoid the spread of Coronavirus, all the Judicial Officers, Court employees, Advocates, Government pleaders and all other concerned, in Judicial District, Solapur, are hereby directed to adhere to all the safety / precautionary measures, intimated by the Hon'ble High Court and the Governments, time to time.


For any clarification or query, please contact Registrar, District Court, Solapur.

This office order should be published on District Court, Solapur website.

All the Judicial Officers and all staff members working in Judicial District, Solapur, should take note of this order and act accordingly.

Compliance made in pursuance of the above order be submitted to the undersigned.

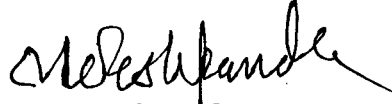
District Court, Solapur
Date : 30/01/2021


(M.R. Deshpande)
Principal District Judge, Solapur

Copy forwarded with respect to :

The Hon'ble Registrar General,
High Court of Judicature at Bombay,
Bombay- 400 032.

District Court, Solapur
Date : 30/01/2021

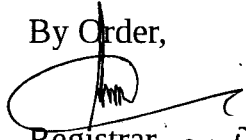

(M.R. Deshpande)
Principal District Judge, Solapur

Copy forwarded for information and necessary action to :

1. All the Hon'ble Judicial Officers working in Judicial District, Solapur (by e-mail)
2. All Taluka Courts in Judicial District, Solapur (by e-mail)
3. The Civil Judge S.D./ Chief Judicial Magistrate/ Secretary D.L.S.A., District Court, Solapur.
4. J.M.F.C., Court No. 2/ Court No. 3/ Prohibition Court/ Municipal Court, Solapur

(All the Principal Judicial Officers at Solapur Headquarter and Taluka Headquarter are hereby requested to make arrangement for publication of this Order on Notice Board of their Office and to hand over a copy of the same to the President of Advocate Bar Associations at Taluka places respectively. Further they are requested to bring this order to the notice of all their colleague Judicial Officers and staff members working at their establishments respectively.)

5. The Hon'ble President of Advocates Bar Association, Solapur.
6. The Hon'ble District Government Pleader, Solapur.
7. The Hon'ble Assistant Director of APP Office District Solapur.
8. The Hon'ble Commissioner of Police, Solapur.
9. The Hon'ble Superintendent of Police, (Rural) Solapur.
10. The Superintendent of Solapur District Prison, Solapur.
11. The Assistant Superintendent (C & F) District Court Solapur, (with directions to publish this order on notice board of this office and bring the same to the notice of all staff members presently working in District Court, Solapur.

By Order,

Registrar, 30-01
District Court, Solapur